

It will be possible to make an assessment of available oil reserves only when the results of the trial production are obtained. The Ankleshwar field is expected to be under trial production early next year.

(b) 17 wells in Lunej; 13 in Ankleshwar and one in Kalol.

Manufacture of Tanks

- *269. {
 Shri Hem Barua:
 Shrimati Ila Palchowdhury
 Shri S. M. Banerjee:
 Shri Vidya Charan Shukla:
 Shri Dinesh Singh
 Shri Ajit Singh Sarhadi:
 Shri Ram Krishan Gupta:
 Shri Raghunath Singh:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 124 on the 17th February, 1961 and state:

(a) whether the report submitted by the delegation which visited West Germany and U.K. has been finally considered; and

(b) if so, whether all the proposals have been accepted by the Government?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) A delegation has since gone to the U.K. and will also visit West Germany to negotiate all outstanding matters with manufacturers and where necessary Governments. Since the earlier report, further discussions have also taken place with the parties concerned in Delhi and new material has been considered.

Commissions of Inquiry on Assam Riots

- *270. {
 Shri Shree Narayan Das.
 Shri Radha Raman:
 Shri Ram Krishan Gupta:
 Shri Sarju Pandey:
 Shri Chuni Lal:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of Assam has finally considered the re-

ports and findings of the two Commissions of Inquiry which were appointed to report on the causes and extent of the disturbance in Assam;

(b) if so, the extent to which that Government has accepted the findings of those Inquiry Commissions;

(c) whether the judicial inquiry report into the police firing at Gauhati on June 4, 1960 has been referred to the Central Government by the State Government as that Government has disagreed with the findings; and

(d) the reaction of the Central Government in this regard?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) Yes.

(b) The State Government have informed us that they have accepted all the findings regarding the disturbances at Goreswar.

As regards Gauhati, the findings regarding (1) causes and nature of disturbances, (2) whether adequate measures were taken by local authorities, and (3) any circumstances relevant to the matter, have been accepted. The findings of the Commission regarding the circumstances under which firing was restored to and whether the firing and its extent were justified, have been noted by the State Government.

(c) No.

(d) Does not arise.

रेजीमेंटों के नाम रखना

*२७१. श्री प्रकाशवीर शास्त्री : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सेना की रेजीमेंटों के नाम अब भी जातियों के नाम पर रखे जाते हैं;

(ख) यदि हां, तो उनके नाम क्या हैं ; और

(ग) क्या यह भी सच है कि केवल विशेष जातियों के मेरिट ही विशेष रेजिमेंटों में रखे जाते हैं ?

प्रतिरक्षा मंत्री (श्री कुम्भ मेनन) :

(क) तथा (ख). कुछ रेजिमेंटों अभी परम्परागत नामों को अपनाए हुए हैं, जैसे सिख, जाट, डो.रा।

(ग) उपरोक्त में से कई रेजिमेंटों के लिये अब भी जाति विशेष के रंगरूट भरती किए जाते हैं। कुछ दूसरियों में, वद्यपि रेजिमेंटों के नाम जातियों विशेष पर रखे गये हैं, दूसरी जातियों में भी रंगरूट भरती किये जाते हैं। उदाहरणतः गजपूत रेजिमेंट में गजपूतों के अलावा गुजर, ब्राह्मण और बंगाली भी भरती किए जाते हैं।

इन सभी रेजिमेंटों में अधिकारियों के विषय में कोई प्रतिबन्ध नहीं है, वह भारत के किसी भी भाग से आ सकते हैं।

I.A.S. and I.P.S. Officers

*272. Shri Harish Chandra Mathur:

Will the Minister of Home Affairs be pleased to state:

(a) what is the number of I.A.S. and I.P.S. officers selected from each of the various States and how they have been allotted to the different States during the last five years; and

(b) what criterion is followed in putting the selected candidates to the cadre of different States?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) Two statements giving the requisite information in respect of candidates selected on the basis of the annual Competitive Examination are laid on the Table of the House. [Placed in Library. See No. LT-3030/61].

(b) The policy of the Government is to allot to each State cadre of these two services, as far as practicable, at least 50% candidates from

outside the State. In making allotment the rank of the candidates in the merit list and the preferences for the States indicated by them are generally taken into account.

Demand for Hill State

*273. {
 Shri P. C. Barooah;
 Shri Prakash Vir Shastri;
 Shri P. G. Deb;
 Shri S. A. Mehdi;
 Shri Ram Krishan Gupta;
 Shri Chuni Lal;
 Shri N. M. Deb;
 Shri M. K. Kumaran;
 Pandit D. N. Tiwari;
 Shri Hem Raj;
 Shri Ajit Singh Sarhadi;
 Dr. Ram Subhag Singh;
 Maharajkumar Vijaya
 Ananda
 Shri Hem Barua:

Will the Minister of Home Affairs be pleased to state:

(a) whether the leaders of the Assam Hill area visited New Delhi to have discussion in regard to their demand for a separate Hill State in May this year;

(b) if so, whether a Scottish pattern of autonomy was offered for the Hill State by Government; and

(c) what was their reaction to this offer?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) A delegation of the All Party Hill Leaders Conference met Prime Minister and Home Minister in Delhi on the 17th and 18th May 1961.

(b) Arrangements somewhat on the lines of the Scottish Committee of the British House of Commons were discussed.

(c) The All Party Hill Leaders Conference have not agreed to these arrangements; however, the Assam Hill Peoples' Convention organised by the Khasi Hill District Congress Committee has expressed itself in favour of their acceptance.

Technicians for Steel Plants

*274. { **Shri Kodiyan:**
Shri Hem Barua:

Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) whether exact requirements of technical personnel for the various steel projects under the Third Five Year Plan have been worked out;

(b) if so, the details thereof;

(c) whether the training facilities that exist at present are adequate to meet the entire requirements of technical personnel during the Third Plan period; and

(d) if not, what further steps are contemplated by Government to increase the existing training facilities?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). The exact requirements of the Third Five Year Plan have not been worked out. However, it is estimated that for the expansions of the Bhilai, Rourkela and Durgapur, the Alloy and Special Steel Plant at Durgapur, Bokaro, and the Central Designs Organisation 1,626 engineers, 2,075 operatives and 14,400 skilled workers will be required.

(c) With the training institutes at Rourkela and Bhilai and the institute coming up at Durgapur, Hindustan Steel hope to have adequate facilities to train the bulk of the personnel required for expansion themselves.

(d) Does not arise.

Petroleum Institute at Dehra Dun

*275. { **Shri D. C. Sharma:**
Shri P. C. Borooah:

Will the Minister of **Scientific Research and Cultural Affairs** be pleased to state:

(a) whether the site for Petroleum Institute to be set up at Dehra Dun has been selected;

(b) if not, the reasons for the delay; and

(c) the steps taken to expedite the matter?

The Minister of Scientific Research and Cultural Affairs (Shri Humayan Kabir): (a) Yes, Sir.

(b) and (c). Do not arise.

Rourkela Steel Plants

Shri Assar:

Shri D. C. Sharma:

Shri Narayanankutty

Menon:

Shri Khushwaqt Rai:

Shri Ram Krishan Gupta:

Shri S. M. Banerjee:

Shrimati Ila Palchoudhuri:

Shri Naval Prabhakar:

*276. { **Shri Arjun Singh Bhaduria:**

Shri Ajit Singh Sarbahi:

Shri Raghunath Singh:

Dr. Samantsinhar:

Shri Supakar:

Shri Chintamani Panigrahi:

Maharajkumar Vijaya

Ananda:

Shri P. G. Deb:

Shri K. B. Malvia:

Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) whether it is a fact that blooming and slabbing mill of Rourkela Steel Plant went out of order due to an accident;

(b) whether the causes of the accident have been investigated;

(c) if so, what are they and the steps taken to check such accidents; and

(d) the loss incurred due to the accident, in repairs and for the work being stopped separately?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (d). A statement is laid on the Table of the House. [See Appendix I, annexure No. 41].

Consumption of Crude Oil

*277. { **Shri Agadi:**
Shri M. Rampure:

Will the Minister of **Steel, Mines and Fuel** be pleased to state the estimated consumption of crude oil in the country by the end of Third Five Year Plan on the basis of estimates of the Oil Advisory Committee?

The Minister of Mines and Oil (Shri K. D. Malaviya): No estimates for consumption of crude oil have been prepared by the Oil Advisory Committee. But on the basis of the product demands as estimated by that Committee, it is likely that the crude oil equivalent thereof by 1966 may be about 15 million tons per annum.

University Registration Units, Delhi

*278. { **Shri P. G. Deb:**
Maharajkumar Vijaya Ananda:

Will the Minister of **Education** be pleased to state:

(a) how many students have been registered with the University Registration Units, Delhi; and

(b) what arrangements have been made about their education?

The Minister of Education (Dr. K. L. Shrimali): (a) 2076.

(b) 1308 additional seats have been provided by opening two new colleges and by increasing the capacity of the existing colleges. It is also proposed to start Correspondence Courses under the University of Delhi, with effect from 1st January, 1962.

Northern Zonal Council Meeting

*279. { **Pandit D. N. Tiwari:**
Shri Ram Krishan Gupta:
Shri Naval Prabhakar:
Shri N. R. Muniswamy:
Shri Chuni Lal:

Will the Minister of **Home Affairs** be pleased to state:

(a) the nature and details of matters discussed at Northern Zonal

Council meeting held at Srinagar in the second week of July, 1961; and

(b) the decisions arrived at?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) A list of the items included in the agenda of the meeting of the Council is laid on the table of the Lok Sabha. [See Appendix I, annexure No. 42].

(b) Copies of the proceedings embodying the decisions of the Council on the items discussed will be placed in the library of the Parliament as soon as they are finalised.

Purchase of Aircrafts from Air-India International

*280. { **Shri Arjun Singh Bhadauria:**
Shri P. G. Deb:
Shri Raghunath Singh:
Maharajkumar Vijaya Ananda:

Will the Minister of **Defence** be pleased to state:

(a) whether there is any scheme to buy the surplus fleet of aircrafts from the Air-India International; and

(b) if so, for what purpose?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir. It is proposed to negotiate for the purchase of Super-Constellations from the Air-India International which may now be surplus to requirements.

(b) To meet certain requirements of the Air Force.

Admission in Polytechnics

*281. { **Dr. Ram Subhag Singh:**
Shri Hem Barua:
Shri P. G. Deb:

Will the Minister of **Scientific Research and Cultural Affairs** be pleased to state:

(a) whether it is a fact that a country-wide survey of the pattern of admission in polytechnics was undertaken recently; and

(b) if so, what are the broad facts revealed by this survey in the matter?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). A survey of the calibre of students admitted to polytechnics in 1960-61 was carried out and revealed that all available places had not been utilised and some of the students were not of adequate quality.

Historical City Near Jammu

*282. { **Maharajkumar Vijaya Ananda;**
Shri P. G. Deb;

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether an historical city has newly been found near Jammu; and

(b) if so, whether there is any proposal to conduct research in the matter?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir.

(b) Yes, Sir.

Accident to an Army Truck

*283. **Shri Ramji Verma:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that an Army truck plunged 40 feet into a ditch seven miles from Dehra Dun on 1st July, 1961;

(b) what is the total loss due to this accident and how many soldiers were killed; and

(c) what action has been taken by Government to give compensation to the families of the dead?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir.

(b) Total financial loss will be known when the Court of Inquiry which is in progress has given its findings. However, one 3-ton vehicle,

19 rifles and 1 sten gun were damaged and five soldiers were killed.

(c) Compensation in the form of Special family pension is admissible, where death occurs on duty. Action for grant of this pension will be initiated on receipt of the findings of the Court of Inquiry. In the meantime action to sanction Pending Enquiry Awards has been initiated.

Archaeological Excavations by Universities

*284. **Shri Tangamani:** Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 615 on the 28th February, 1961 and state:

(a) whether the grants for archaeological excavations given to the Universities of Banaras, Calcutta and Allahabad have been utilised; and

(b) what are the considerations weighing with Government for giving the grants?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir.

(b) (i) The site should be of archaeological importance and its excavation should have the prior approval of the Standing Committee of the Central Advisory Board of Archaeology.

(ii) The university should have adequate trained personnel and equipment.

(iii) The university should incur 50 per cent of the total expenditure on the excavation work from its own budget.

Oil Near Shahjahanpur (U.P.)

*285. **Shri Rajendra Singh:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that large-scale geophysical methods of oil prospecting by the field officials of the Oil

and Natural Gas Commission in the Gangetic Valley have revealed a big structure, indicating oil-bearing sediments near Shahjahanpur in U.P.,

(b) if so, what are the full details; and

(c) what further action has been taken by Government for prospecting the oil from these sources?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) to (c). The seismic survey work carried out so far by the Oil and Natural Gas Commission in the Gangetic Valley has shown some indications of presence of a modest size structure in the Katragarra area located at about 14 miles from Shahjahanpur towards Bareilly. The indications of the structure are yet to be confirmed by further seismic work. It is not known whether or not oil bearing sediments occur at depth in this area. Some other indications of structure appearing similar to Katragarra structure have been obtained in the Badaun-Dataganjdhamora area located in the same region on the other side of the Ramganga river. To obtain information about the nature of sediments and structure occurring in the area, one structural well has been drilled on Ujhani structure near Badaun and drilling in another is in progress. Preparations for drilling deep wells on this structure are also in progress.

I.A.S. Personnel for Third Plan

344. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received from State Governments their requirements for the Indian Administrative Service personnel in the Third Five Year Plan period; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Some of the State Governments furnished their requirements of the Indian

Administrative Service during the Third Five Year Plan at the time of the triennial review undertaken by the Government of India in September, 1959. Other State Governments expressed their inability to indicate their requirements as the Third Plan was then in a formative stage and the relative priorities of its programmes were not known to them. The Government of India have, however, now themselves taken up the matter with the State Governments.

(b) Before the triennial review the strength of the Indian Administrative Service was 1862 and on the basis of the requirements indicated by the State Governments so far the strength of the Indian Administrative Service has been raised to 2096.

Oil India Limited

345. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:
Sardar Iqbal Singh:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 1917 on the 4th May, 1961 and state:

(a) whether the scheme to float Rs. 25 crores of debentures in the market by Oil India Limited, has been finalised; and

(b) if so, the details thereof?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir.

(b) Does not arise.

M/s. Singareni Collieries

346. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 2644 on the 1st April, 1961 and state:

(a) whether Government have considered the question of allocation of foreign exchange for M/s Singareni Collieries for the year 1961-62; and